## IN THE CENTRAL ADMINISTRAIVE TRIBUNAL CALCUTTA BENCH KOLKATA

MA 515 of 2011 OA 1335 of 1996

Date of Order :14-06-2012

Present

:. Hon'ble Mr. Mukesh Kumar Gupta, Judicial Member

Hon'ble Mr. Champak Chatterji, Administrative Member

Pranesh Ch. Roy

-vs-

Eastern Railway

For the Applicant:

None

For the Respondents

: Mr. P.B. Mukherjee, Counsel

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## ORDER (ORAL)

Mr. P.B. Mukherjee, Ld. Counsel enters appearance for respondents and prays for adjournment. List on 05-07-2012 for hearing. Registry to note that MA 515 of 2011 has already been allowed vide order dated 24.4.2010. Therefore it should not be listed.

MEMBER(A)

MEMBER(J)

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